

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE) (a) According to the CEA, during April–November, 1990, the energy requirement in Rajasthan was 7170 MU against which the availability was 7065 MUs.

(b) The anticipated energy requirement in Rajasthan during 1990-91 will be about 11700 MUs as compared to 10532 MUs during 1989-90.

(c) The revised scheme (2x250 MW) Stage-I of Suratgarh was techno-economically appraised by the Central Electricity Authority in October, 1990 subject to certain inputs/clearances being tied up by the Rajasthan State Electricity Board. The scheme could be accorded techno-economic clearance as soon as all the necessary inputs/clearances are tied up by the RSEB. The site for the proposed Dholpur Thermal Power Project (3x210 MW) was rejected by the Department of Environment as it was likely to have adverse effect on environment and on Taj Mahal. The RSEB was accordingly informed to locate an alternative site and submit the Revised Project Report which is still awaited. The selection of the alternative site by the RSEB is in progress.

Electrification in Mauzpur Colony of Shahdara, Delhi

1305. **SHRI SARADA MOHANTY** Will the Minister of ENERGY be pleased to state.

(a) whether it is a fact that Mauzpur Colony of Shahdara, Delhi, has been provided with street lights,

(b) whether it is also a fact that Chet Ram Marg, Street No 2, has not been provided street lights causing great hardship to the residents;

(c) whether a number of representations have been given to the authorities by the residents of Mauzpur Colony to provide street lights in Chet Ram Marg; and

(d) if so, what are the details thereof and the reasons for not providing

the street lights and by when the street will likely to be electrified?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) Yes, Sir.

(b) to (d) According to DSEU, Street light does not exist at Chet Ram Marg, Street No 2. DESU can provide street lighting in the said area on receipt of the specific request from the Municipal Corporation of Delhi or any other agency responsible for the development of the area against 100 per cent payment of the estimated cost thereof. No request has yet been received by DESU from any such agency in this regard.

Light trainer Aircraft for Pilots Training

1306 **SHRI SURESH KALMADI** Will the Minister of CIVIL AVIATION be pleased to state

(a) whether Government propose to make light trainer aircraft for training of pilots, and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) and (b) Director General of Civil Aviation has designed and developed a 2-seat light trainer aircraft named 'SWATT' for pilot training in flying clubs. The aircraft is undergoing certification flight trials and the reports of pilots who have flown it are encouraging. Bharat Heavy Electricals Ltd (BHEL) has shown its interest to manufacture the aircraft and has applied for an Industrial licence to do so.

Admission of Children by Principals of Kendriya Vidyalayas under their Special Powers of Dispensation

1307 **SHRI SYED SIBTEY RAZI** Will the Minister of HUMAN